

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2743**

**TO BE ANSWERED ON THE 02<sup>ND</sup> AUGUST, 2022/SRAVANA 11, 1944 (SAKA)**

**CONSTRUCTION OF NEW LEGISLATIVE ASSEMBLY BUILDING**

**2743. SHRI VE. VAITHILINGAM:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the quantum of central assistance approved for the construction of New Legislative Assembly building for UT of Puducherry along with the share of the Government of Puducherry;**

**(b) the details of amount released by the Government so far; and**

**(c) the time by which project is expected to be completed?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): As per the inputs received from the Government of Puducherry, the proposal for the construction of a new Legislative Assembly building in the UT is at a preliminary/concept stage. As such, no detailed proposal (Detailed Project Report etc.) seeking central assistance for the construction of a new Legislative Assembly building in Puducherry has been sent by the Government of Puducherry to this Ministry.**

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